

(b) The operation of freighter services between India and U.K. was one of the items for discussion between the Indian and the U.K. Delegations which met in London recently to review the India-U.K. Air Transport Agreement. The conclusions arrived at between the two Delegations are under consideration of the two Governments.

TRACTORISATION OF LAND

*2611. **Shri Kamath** : Will the Minister of Food and Agriculture be pleased to refer to the reply given to supplementaries raised on Starred Question No. 2224 on the 15th May, 1956 and state :

(a) which State Governments levy interest on land tractorization charges or arrears thereof ; and

(b) which States do not levy such interests ?

The Minister of Agriculture (Dr. P. S. Deshmukh) : (a) and (b). According to information available with the Ministry of Food and Agriculture, Bhopal Government is not charging any interest from the cultivators on the tractorisation charges or the arrears thereof. Madhya Pradesh Government charges such interest. Information about the other States is being collected and will be placed on the Table of the Lok Sabha when received.

DELHI IMPROVEMENT TRUST

*2613. **Shri T. B. Vittal Rao** : Will the Minister of Health be pleased to state :

(a) whether Government have been receiving periodical reports of the working of the Delhi Improvement Trust ; and

(b) if so, whether a copy of the reports for 1954-55 will be placed on the Table of the Sabha ?

The Minister without Portfolio (Shri V. K. Krishna Menon) : (a) Yes.

(b) A copy of the report for the year 1954-55 is placed on the Table of the Lok Sabha. [Placed in the Library. See No. S—199/56].

INDIAN MEDICAL ASSOCIATION

2614. { **Shri M. D. Joshi** :
Shri H. N. Mukerjee :

Will the Minister of Health be pleased to state :

(a) whether the Indian Medical Association had advised the Government of India against the construction of one-room tenements, for the promotion of better health and the prevention of diseases ;

(b) whether Government have agreed to the above suggestion ;

(c) if not, whether Government are proceeding with the construction of one-room tenements as before ;

(d) what other suggestions were made by the Indian Medical Association ; and

(e) which of them have been decided to be acted upon ?

The Deputy Minister of Health (Shrimati Chandrasekhar) : (a) Yes.

(b) No.

(c) Yes.

(d) and (e). A statement is laid on the Table of the Lok Sabha. [See Appendix XV, annexure No. 13].

FOODGRAINS DEPOT AT KASU BEGU

*2615. **Dr. Rama Rao** : Will the Minister of Food and Agriculture be pleased to state :

(a) whether the employees of food-grains depot at Kasu Begu near Ferozepore have not received their salaries for the months of March and April 1956 ; and

(b) whether it is also a fact that the Government of Punjab have informed them that they should get their salaries from the Central Government ?

The Minister of Agriculture (Dr. P. S. Deshmukh) : (a) and (b). The Central Storage Depot at Kasu Begu is managed by the Government of Punjab on behalf of the Central Government. According to the terms of Agreement, all expenditure including

pay of the staff employed by the State Government for this work is initially incurred by the State Government and reimbursed later by the Central Government. The payment of salaries to the employees of the Depot is thus the responsibility of the State Government, and the question of Government of India paying the salaries directly does not arise.

Government of India are not aware whether pay of the employees at this Depot for the months of March and April 1956 was paid or not; or whether they were informed by the State Government that they would get their pay from the Central Government. Necessary information is being called for from the State Government.

TELEPHONE INDUSTRIES

*2616. **Mulla Abdullahai**: Will the Minister of Communications be pleased to state :

(a) the names of the Telephone Industries in India having foreign financial interest ; and

(b) the extent of financial interest in them ?

The Minister in the Ministry of Communications (Shri Raj Bahadur) : (a) Indian Telephone Industries Private Ltd., Bangalore.

(b) About 2.5 per cent in the paid-up share capital of Rs. 4 crores.

केन्द्रीय प्रशिक्षण संस्था, कोनी-बिलासपुर

*२६१७. **श्री के० सी० सोबिया** : क्या धन मंत्री यह बताने की कृपा करेंगे कि

(क) क्या सरकार केन्द्रीय प्रशिक्षण संस्था, कोनी-बिलासपुर के प्रशिक्षणार्थियों को कोई छात्रवृत्ति देती है ;

(ख) यदि हां, तो इस प्रकार कुल कितनी राशि दी जाती है और प्रत्येक छात्रवृत्ति की राशि कितनी मिलती है ; और

(ग) १९५५-५६ में प्रत्येक भाग में अपने खर्च से पढ़ने वाले प्रशिक्षणार्थियों की संख्या कितनी कितनी थी ?

धन उपमंत्री (श्री आबिद हली) : (क) जी नहीं ।

(ख) यह सवाल पैदा नहीं होता ।

(ग) सीखने वालों की संख्या २२४ है । ये सब अपना खर्च आप उठाते ह ।

HEAT-WAVE

*2617-A **Shri Kamath** : Will the Minister of Communications be pleased to state :

(a) whether the phenomenon of the current heat-wave in certain parts of the country has been investigated by our meteorologists and scientists ; and

(b) if so, results thereof ?

The Minister in the Ministry of Communications (Shri Raj Bahadur) : (a) Yes, Sir.

(b) The heat-wave was due to the absence of a kind of cyclonic system known as "western disturbances", which travel from west to east across and beyond the northern parts of the country and which, by causing thundershowers and bringing in relatively colder air in their rear, generally cause fall in temperatures. In the absence of these "Western disturbances", the air has a tendency to stagnate somewhat and get warmer and warmer progressively. Heat-waves such as have been experienced this summer are not unprecedented as records show that similar and even more severe heat-waves have occurred in one or the other part of India in many years in the past.

रेलवे लोको रनिंग कर्मचारी बग

*२६१८. **श्री रघुनाथ सिंह** : क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि १० मई, १९५६ को इलाहाबाद में लोको रनिंग कर्मचारियों ने हड़ताल कर दी, क्योंकि ईद के मौके पर उनको वेतन नहीं दिया गया और सारी रेलगाड़ियां तीन घंटे तक बन्द रहीं ; और